

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, ALLAHABAD**

REGIONAL BENCH : COURT NO.I

Excise Appeal No.70422 of 2016

**Commr. of Customs, Central Excise & Service Tax, Allahabd.
Appellant**

VERSUS

M/s.Sugandhi Snuff King

Respondent

Present for the Revenue: Shri Rajeev Ranjen (Addl.Commr.) (A.R.)
Present for the Respondent: NONE

DATE OF HEARING: 4 July 2019

ORDER

Order pronounced.

SD/
(ARCHANA WADHWA)
MEMBER (JUDICIAL)

SD/
(ANIL G. SHAKKARWAR)
MEMBER(TECHNICAL)

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